

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1182
ANSWERED ON:17.08.2012
WALK-IN FACILITY FOR PASSPORT
Reddy Shri Anantha Venkatarami

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government has recently introduced walk in facility for submission of some categories of passport applications in Hyderabad, Andhra Pradesh;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to introduce such facility in other major cities/metros across the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) & (b) Yes, the Ministry has recently introduced walk in facility to ease online appointments and smoothen submission of applications at the six Passport Seva Kendras (PSKs) under Regional Passport Office, Hyderabad from the following categories of applicants w.e.f. August 01, 2012:

1. Applicants for Tatkal services (fresh/reissue cases),
2. Applicants for issue of Police Clearance Certificates (PCC),
3. Senior citizens above 60 years,
4. Minors below 15 years whose parents hold valid passports,
5. Physically challenged persons,
6. Central and State government employees along with their spouses and dependent minor children who have no-objection or identity certificates,
7. Application for deletion of ECR status in passports without any change of personal particulars, and
8. Applicants with valid passports seeking new booklets in case of exhaustion of visa pages.

(c) & (d) Yes, the Ministry issued an advisory in June, 2012 to all Regional Passport Offices in the country to introduce walk in facility to ease availability of on line appointment and facilitate easy submission of forms for passport applications under following categories:-

- i) Applicants for Tatkaal services (fresh / re-issue cases);
- ii) Applicants for issue of Police Clearance Certificate (PCC);
- iii) Applicants for deletion of ECR status in passports without any change in personal particulars;
- iv) Applicants for inclusion of name of the spouse in passport;
- v) Applicants with valid passports, seeking new booklets in case of exhaustion of visa pages;
- vi) Senior Citizens (above 60 years);
- vii) Minor below 15 years whose parents hold valid passports;
- viii) Physically challenged persons; and
- ix) Central / State Government servants, their spouses and dependent minor children who have 'No Objection Certificate' / Identity

Certificate.